

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. ... Applicant / Petitioner

Under Section 230-232.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

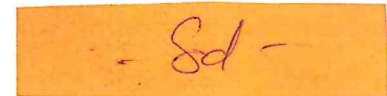
PRESENT:

For the Applicant : Mr. Rahul Malhotra, Ms. Himanshi Madan, Adv.
For the RD/OL : Ms. Apoorva Chowdhury, Adv. (Proxy Counsel)

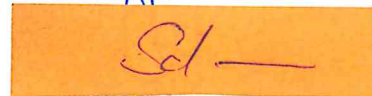
ORDER

The Petitioner counsel has attempted to make submissions while travelling, apart from this, we have failed to identify him as advocate.

List this matter for hearing on **25.02.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)